

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF FEBRUARY, 2015**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	M A I N C A S E S :-	01.02.2015									28.02.2015
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	8092	0	0	43	43	0	0	32	32	8103
2	CIVIL SECOND APPEAL	3930	0	0	67	67	0	0	59	59	3938
3	EXECUTION FIRST APPEAL	35	0	0	3	3	0	0	2	2	36
4	EXECUTION SECOND APPEAL	8	0	0	0	0	0	0	0	0	8
5	CIVIL MISC. APPEAL	25143	0	19	262	281	0	7	1216	1223	24201
6	CIVIL REVISION	271	0	0	17	17	0	0	8	8	280
7	CIVIL REVIEW	668	0	9	28	37	0	12	25	37	668
8	INCOME TAX REFERENCE	51	0	4	0	4	0	1	0	1	54
9	OTHER TAX REFERENCE	215	0	5	0	5	0	2	0	2	218
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	23	0	0	0	0	0	0	0	0	23
12	INCOME TAX APPEAL	2959	0	4	0	4	0	42	0	42	2921
13	WEALTH TAX APPEAL	49	0	0	0	0	0	0	0	0	49
14	SALES TAX REVISION	1247	0	0	0	0	0	0	17	17	1230
15	TESTAMENTARY CASES	1	0	0	0	0	0	0	0	0	1
16	COMPANY PETITION	123	0	0	1	1	0	0	0	0	124
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	35	0	0	1	1	0	0	1	1	35
19	COMPANY APPLICATION	234	0	0	3	3	0	0	22	22	215
20	COMPANY SUIT	2	0	0	0	0	0	0	0	0	2
21	COMPANY LIQUIDN. CASES	45	0	0	0	0	0	0	0	0	45
22	ELECTION PETITION	4	0	0	0	0	0	0	0	0	4
23	SPECIAL APPEAL (CIVIL)	52	0	6	0	6	0	12	0	12	46
24	SPECIAL APPEAL (WRITS)	4111	0	88	0	88	0	230	0	230	3969
25	CIVIL CONTEMPT	3017	0	11	127	138	0	5	112	117	3038
26	CIVIL WRITS	48356	0	78	1203	1281	0	111	933	1044	48593
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	665	0	0	9	9	0	0	24	24	650
	TOTAL (A)	99339	0	224	1764	1988	0	422	2451	2873	98454
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	1	0	0	0	0	0	0	0	0	1
2	CRIMINAL APPEAL	18695	0	25	65	90	0	109	3	112	18673
3	CRIMINAL REVISION	5558	0	0	88	88	0	0	37	37	5609
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	5129	0	0	516	516	0	0	564	564	5081
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	1849	0	0	1008	1008	0	0	1430	1430	1427
6	CRIMINAL CONTEMPT	29	0	0	0	0	0	1	0	1	28
7	CRIMINAL REFERENCE	1	0	0	0	0	0	0	0	0	1
8	HABEAS CORPUS	74	0	25	0	25	0	22	0	22	77
9	CRIMINAL LEAVE TO APPEAL	442	0	1	4	5	0	1	3	4	443
10	CRIMINAL WRITS	146	0	0	33	33	0	0	23	23	156
	TOTAL (B)	31924	0	51	1714	1765	0	133	2060	2193	31496
	TOTAL (A+B)	131263	0	275	3478	3753	0	555	4511	5066	129950
	OTHER ORIGINAL JURISDICTION CASES:-										
1	ARBITRATION APPLICATION	248	0	0	10	10	0	0	3	3	255
2	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	0	0	1
3	CIVIL TRANS. APPLICATION	80	0	0	12	12	0	0	12	12	80
4	CRIMINAL TRANSFER	62	0	0	5	5	0	0	1	1	66
	TOTAL (C)	391	0	0	27	27	0	0	16	16	402
	GRAND TOTAL (A+B+C)	131654	0	275	3505	3780	0	555	4527	5082	130352